



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No. 600/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

	Name of the Company Under Section			A.P Trans Pvt Ltd -Vs- F	ROC, Orissa	
				252 (3)		
	SI. No.	3			Appearing on behal	f of Signature with date
	1)	CS SIDDHARTH		HA MURARKA	7 0 112	Mahijit
	2)	CS	ABHIJIT	NAGEE	Potétioner	15/02/18

ORDER

Ld. Pr. CS appearing on behalf of the appellant submits that he has filed rejoinder. It is received and further submits that the company's name was struck of for no fault on the side of the appellant and that while ROC, Cuttack sanctioned dormant status of the company vide its order referred in ROC report, its name has been struck of .

Heard. Reserved for order.

(Jinan K.R.) Member (J)